generation for want of adequate supplies of coal. A number of steps have been taken to arrange adequate supply of coal to such power stations. These include:—

(i) Railways and Coal India Ltd. have been requested to supply coal on a priority basis to those power stations which have a low coal stock.

(ii) Coal supply position to various power stations is being monitored on daily basis by representatives of Railways, Department of Coal/Power and Central Electricity Authority.

Wherever there is shortage of coal, immediate steps are taken to rush coal supplies to these power stations.

रेडियो और टेलीविजन से राजनीतिक नेताओं के प्रसारण

70. श्री हुकम देव नारायण यादव : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) उन राजनीतिक नेताओं के नाम क्या हैं जिनके वक्तव्य जनता सरकार बनने के बाद दिसम्बर, 1978 तक रेडियो और टेलीविजन से प्रसारित किये गये उनके नाम कितनी बार आये और उनके वक्तव्यों के प्रसारण के लिये कुल कितना समय अलाट किया गया ; और

(ख) अप्रैल, 1977 से जून, 1978 तक की अवधि के दौरान इन संचार साधनों से प्रसारित कितने समाचार बुलेटिनों में हरिजनों पर किये गये अत्याचारों के बारे में समाचार सम्मिलित थे और ये प्रसारण कितने समय के थे और जुलाई, 1978 से दिसम्बर, 1978 तक की अवधि में ऐसे कितने प्रसारण किये गये थे और वे कितनी कितनी अवधि के थे ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण आडवाणी) : (क) और (ख), प्रश्न के दोनों भागों के बारे में सामग्री एकत्र करने में निहित कार्य अति-विशाल है क्योंकि सभी आकाशवाणी केन्द्रों से प्रसारित और सभी दूरदर्शन केन्द्रों से टेलीकास्ट किए गए कई हजार समाचार बुलैटिनों और अन्य कार्यक्रमों की स्क्रिप्टो को प्राप्त करके उनका सावधानी पूर्वक विश्लेषण करना होगा। इस प्रकार एकत्र की गई सूचना लगने वाले समय और प्रयास के अनुरूप नहीं होगी।

Whole Time N.C.C. Officers

71. SHRI B. P. MANDAL: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) as to why N.C.C. whole time officers who have completed 15 years of their services between 1st November 1978 to 15th January, 1979 have not been promoted as substantive Majors;

(b) also as to when the aforesaid category officers would get permanent commission; and

(c) the number of officers affected under the aforesaid category?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) This is owing to the non-availability of vacancies, as officers can be considered for appointment in higher rank only against existing vacancies.

(b) The cases of eligible whole-time NCC officers for grant of permanent commissions are still under consideration.

(c) The number of officers falling under category (a) above is 64.

Prohibition in Armed Forces

72. SHRI K. A. RAJAN: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state:

(a) whether the suggestion to introduce prohibition in the armed forces as a part of Government's policy of introducing total prohibition throughout the country has since been examined; and

(b) if so, what decision has been taken thereon?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Yes, Sir.